

List of accused on separate sheet

Filing no. 8200/2020 (B.A.)

Birendra Kumar

Versus

The State of Jharkhand

Advocate for Petitioner

Mr. Praveen Shankar Dayal

- | | | |
|----|--|---|
| 1. | | S.J. / D.B. S.J. |
| 2. | Limitation expired on | In time ✓ |
| 3. | | _____ |
| 3. | | Court Fee NR |
| 4. | Trial Court Judgement Rs. | Authentication fee due on the copy |
| | Appellate Court Judgement Rs. | Paid |
| 5. | (a) Copy of trial court judgement | X |
| | (b) Copy of appellate court judgement | X |
| | (c) Second Copy of Petition | X |
| | (d) Receipt showing service on A.G. | ✓ |
| | (e) Vak properly stamped }
Executed and accepted } | ✓ |
| 6. | (a) Cause title | ✓ |
| | (b) Provision of law | ✓ |
| 7. | Petitioner(s) | Intimation regarding surrender of
in Jail |
| 8. | (I)
Chapter XV Part (A) page no. 37 of the
J.H.C. Rules 2001 | Particulars as required by Rule 140

Stated |
| 9. | | Other defects |